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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
O.A. 2563/99.

O.A. 1038/99.

AT HYDERABAD

\*\*

Dt. of Decision : 12-07-99.

1. J. Venkateswarlu  
2. K. Sukumar  
3. M. Sanjeeva Kumar

..Applicants.

Vs

1. The Union of India, rep. by the Director General, Dept. of Posts, Dakbhawan, Sansad marg, New Delhi.
2. The Postmaster General, A.P. Southern Region, Kurnool.
3. The Superintendent of R.M.S., A.G. Division, Guntakal.
4. The Sub-Record Officer, A.G. Division, R.M.S., Kurnool.
5. The Inspector, Railway Mail Service A.G. Division, Kadiri at Anantapur.

..Respondents.

Counsel for the applicants : Mr. Krishna Devan

Counsel for the respondents : Mr. B.N. Sharma, Sr. CGSC.

CORAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

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ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.))

Heard Mr. Krishna Devan, learned counsel for the applicants and Mr. B.N. Sharma, learned counsel for the respondents.

2. This OA is similar to the OA No. 1026/99 which was disposed of to-day. The ~~same~~ direction given in that OA holds good in this OA also. The OA is disposed of with the above direction at the admission stage itself. No costs.

  
(B.S.JAI PARAMESHWAR)  
MEMBER (JUDL.)  
12-7-99

  
(R. RANGARAJAN)  
MEMBER (ADMN.)

Dated : The 12th July, 1999.  
(Dictated in the Open Court)

  
Amulya  
15-7-99

spr

*Re* *Order*  
SET AND IInd COURT (617)

COPY TO

1. HONNO

2. HHRP M(A)

3. HESOP M(J)

4. D.R. (A)

5. SPARE

TYPED BY  
CHECKED BY  
COMPARED BY

APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH, HYDERABAD;

THE HON'BLE MR. JUSTICE D.H. NASIR  
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD  
MEMBER ( ADMIN )

THE HON'BLE MR. R. RANGARAJAN  
MEMBER ( ADMIN )

THE HON'BLE MR. D.S. JAI P. PARAMESHWAR  
MEMBER ( JUDL )

ORDER, Date. 12.7.99

ORDER / JUDGMENT

MA./RA./CP. NO  
IN  
DA. NO. 1038/99

ADMITTED AND INTERIM DIRECTIONS  
ISSUED.

ALLOWED.

C.P. CLOSED.

R.A. CLOSED.

D.A. CLOSED

DA DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS.

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
प्रेषण / DESPATCH

20 JUL 1999

हैदराबाद म्यामी ४  
HYDERABAD BENCH